<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 214 OF 2017

Dated: 10th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Haryana Vidyut Prasaran Nigam Ltd Vs.			 Appellant(s)
Haryana Electricity Regulatory	/ Co	ommission .	 Respondent(s)
Counsel for the Appellant(s)	:	Ms. Neha Garg Ms. Parichita Chowdhury h/f Mr. Anand K. Ganesan	
Counsel for the Respondent(s)	:	Mr. Nishant Ahlawat for R-1	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on 15.11.2018.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk